NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.02/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES:

M/s. Jeroo Nariman & Anr.

V/s.
M/s. Dairy Land Plantations (I) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. Yohaann Lunathwalla i/GJSA

Dated: 05.12.2016

Associate

<u>ORDER</u>

C.P. No. 02/397, 398/CLB/MB/2013

Ld. Counsel for Petitioners' side present. Respondents' side is absent.

At the request of the Petitioners' side, keep this matter for filing of Vakalatnama. List this matter for hearing on 20th December, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)